

NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
REGISTRAR'S COURT - CAUSE LIST

Mrs. Meena Satheesh
Ld. Registrar

Date: 27-02-2018
Time: 12 Noon

Court – 1

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No.176 of 2017 (SZ)	M/s. Tappal Flour Mill Rep.,by Proprietor, T.Zakeer Kurnool District Vs State of Andhra Pradesh, Rep.,by its Principal Secretary, Environment Forest Science & Technology, Guntur District and others	M/s. P.Venkaiah Naidu Syed Sadiq & Associates Counsel for Applicant M/s. H.Yasmeen Ali for R1,R2,R5 M/s. T.Sai Krishnan for R3, R4	R6 to R8 called absent For Reply of R1 to R5
2	Application No. 208 of 2017 (SZ)	John Wesley Kancheepuram District And 2 others Vs State Level Environment Impact Assessment Authority Tamil Nadu Rep.,by its Director and Member Secretary and 6 others	M/s. R & P Partners Counsel for Applicant M/s.Syed Nurullah Sheriff for R1 M/s. H. Yasmeen Ali for R2 & R3 M/s. R.Parthasarathy for R4 M/s. P.Srinivas for R5,R6 M/s. Surya Prakash for R7	For Reply of R1,R5 ,R6
3	Appeal No.63 of 2017(SZ)	M/s. Vinayaka Blue Metals Rep.,by its Partner Hosur Taluk Krishnagiri District Vs The Appellate Authority Tamil Nadu Pollution Control Purasawalkam Chennai and 3 others	M/s. R.Saravana Kumar Counsel for Appellant M/s. Yasmeen Ali for R2 & R3 M/s. Kamalesh Kannan for R4	For Reply of R4
4	Appeal No.64 of 2017(SZ)	M/s. Vinayaka Blue Metals Rep.,by its Partner Hosur Taluk Krishnagiri District	M/s. R.Saravana Kumar Counsel for Appellant M/s. Yasmeen Ali	For Reply of R4

		<p style="text-align: center;">Vs</p> <p style="text-align: center;">The Appellate Authority Tamil Nadu Pollution Control Purasawalkam Chennai and 3 others</p>	<p style="text-align: center;">for R2 & R3 M/s. Kamalesh Kannan for R4</p>	
5	Appeal No.65 of 2017(SZ)	<p style="text-align: center;">M/s. Vinayaka Blue Metals Rep.,by its Partner, Hosur Taluk Krishnagiri District</p> <p style="text-align: center;">Vs</p> <p style="text-align: center;">The Appellate Authority Tamil Nadu Pollution Control Purasawalkam Chennai and 3 others</p>	<p style="text-align: center;">M/s. R.Saravana Kumar Counsel for Appellant M/s. Yasmeen Ali for R2 & R3 M/s. Kamalesh Kannan for R4</p>	For Reply of R4
6	Appeal No.66 of 2017(SZ)	<p style="text-align: center;">M/s. Vinayaka Blue Metals Rep.,by its Partner Hosur Taluk Krishnagiri District</p> <p style="text-align: center;">Vs</p> <p style="text-align: center;">The Appellate Authority Tamil Nadu Pollution Control Purasawalkam Chennai and 3 others</p>	<p style="text-align: center;">M/s. R.Saravana Kumar Counsel for Appellant</p> <p style="text-align: center;">M/s. Yasmeen Ali for R2 & R3 M/s. Kamalesh Kannan for R4</p>	For Reply of R4
7	Appeal No.67 of 2017(SZ)	<p style="text-align: center;">M/s. Vinayaka Blue Metals Rep.,by its Partner Hosur Taluk Krishnagiri District</p> <p style="text-align: center;">Vs</p> <p style="text-align: center;">The Appellate Authority Tamil Nadu Pollution Control Purasawalkam Chennai and 3 others</p>	<p style="text-align: center;">M/s. R.Saravana Kumar Counsel for Appellant</p> <p style="text-align: center;">M/s. Yasmeen Ali for R2 & R3 M/s. Kamalesh Kannan for R4</p>	For Reply of R4
8	Appeal No.68 of 2017(SZ)	<p style="text-align: center;">M/s. Vinayaka Blue Metals Rep.,by its Partner Hosur Taluk Krishnagiri District</p> <p style="text-align: center;">Vs</p> <p style="text-align: center;">The Appellate Authority Tamil Nadu Pollution Control Purasawalkam Chennai and 3 others</p>	<p style="text-align: center;">M/s. R.Saravana Kumar Counsel for Appellant</p> <p style="text-align: center;">M/s. Yasmeen Ali for R2 & R3 M/s. Kamalesh Kannan for R4</p>	For Reply of R4

Court – 2

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No. 123 of 2017(SZ)	Krithika Gokulnath SNN Raj Serenity Apartments Elanahalli Bangalore Vs Registrar, Anna University, Guindy, Chennai and 8 others	M/s.KNS Law Chambers Counsel for Applicant M/s. Latha for R1 M/s. Rita Chandrasekar for R3 M/s. Jayalakshmi for R4 M/s. Su .Srinivasan for R6 & R7 M/s.E.Manoharan for R8 M/s. A. Sathyabama for R9	MoA & Reply of R2 ,R5 For Reply of R3,R6 to R8
2	Application No.225 of 2017(SZ)	B.Pratap Reddy, Ranga Reddy District, Hyderabad and 4 others Vs The State of Telangana, Rep.,by its Principal Secretary to Municipal Administration, Government of Telangana, Secretariat building, Hyderabad and 4 others	M/s. Velagapudi Srinivas Sasibhusan Counsel for Applicant M/s. H.Yasmeen Ali for R1 to R4 M/s. T.Sai Krishnan for R5	MoA & Reply of R1,R2 For Reply of R3,R4,R5
3	Application No.275 of 2017 (SZ)	R.Kalistas Thoothur Post, Kanyakumari District Vs The State of Tamil Nadu, Rep.,by the Secretary, Department of Environment and Forests, Chennai and 6 others	M/s. C.K.M.Appaji Counsel for Applicant M/s.E.Manoharan for R1,R3,R6 M/s. H.Yasmeen Ali for R2,R5	MoA & Reply of R4 & R7 For Reply of R1 to R3, R5,R6

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Registrar